

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'D' NEW DELHI**

**BEFORE SHRI G.D. AGRAWAL, VICE PRESIDENT
&
SHRI BHAVNESH SAINI, JUDICIAL MEMBER**

**ITA No. 7124/Del/2017
Assessment Year: 2010-11**

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| ACIT Circle Karnal, Aayakar Bhawan, Sector-12, Karnal, Haryana. | vs | Liberty Shoes Ltd. 13 th Mile Stone, Liberty Puram, G.T. Road, Bastara, Kutail, Karnal, Haryana. PAN No. AAACL3146K |
| APPELLANT | | RESPONDENT |

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|--------------------|----------------------------------|
| Assessee by | None |
| Revenue by | Sh. Harisharan Gupta, ITO |

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| Date of Hearing | 11.04.2019 |
| Date of Pronouncement | 11.04.2019 |

ORDER

PER SHRI BHAVNESH SAINI, J.M.

The Departmental appeal has been directed against the order of Ld. CIT(Appeals), Karnal dated 17.10.2016 for AY 2010-11, challenging the deletion of addition of Rs. 62,75,472/- u/s 14A of the I.T. Act.

2. The Addl. CIT, Karnal has moved the application dated 08.04.2019 stating therein that the tax effect in the Departmental appeal is below Rs. 20 lakhs and, as such, the Departmental

appeal shall have to be withdrawn in view of vide Circular No. 3/2018. It is prayed in the application that Departmental appeal may be dismissed as withdrawn accordingly. The letter is placed on record.

3. In view of the above, since the tax effect in the Departmental appeal is below Rs. 20 lakhs, therefore, Departmental appeal is dismissed as withdrawn.

Order pronounced in the open court on 11.04.2019

Sd/-
(G.D. AGRAWAL)
VICE PRESIDENT

Dated: 11.04.2019
*Kavita Arora

Sd/-
(BHAVNESH SAINI)
JUDICIAL MEMBER

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

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ASSISTANT REGISTRAR
ITAT NEW DELHI

| | |
|---|------------|
| Date of dictation | 11.04.2019 |
| Date on which the typed draft is placed before the dictating Member | 11.04.2019 |
| Date on which the typed draft is placed before the Other Member | |
| Date on which the approved draft comes to the Sr. PS/PS | |
| Date on which the fair order is placed before the Dictating Member for pronouncement | 11.4.19 |
| Date on which the fair order comes back to the Sr. PS/PS | 11.4.19 |
| Date on which the final order is uploaded on the website of ITAT | 12.4.19 |
| Date on which the file goes to the Bench Clerk | 12.4.19 |
| Date on which the file goes to the Head Clerk | |
| The date on which the file goes to the Assistant Registrar for signature on the order | |
| Date of dispatch of the Order | |